

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-323**

CP - 111/241/242/ND/2019

**IN THE MATTER OF:**

Mr. Sunita Gupta & Anr.

....Applicant

Vs

M/s. Vector Spicon Pvt. Ltd. & Ors.

....Respondent

**SECTION**

Under Section 241-242

Order delivered on 19.11.2019

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

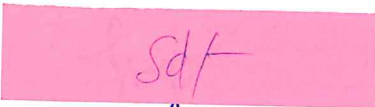
**PRESENT:**

For the Applicant : Adv. Sunil Singh Parihar

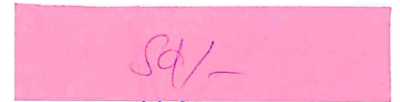
For the Respondent :

**ORDER**

Ld. Counsel for the petitioner has put in appearance and seeks time to file the rejoinder to the reply as received through e-mail on 15.11.2019. The same may be filed. List the case on 09.12.2019 for final arguments.



(SUMITA PURKAYASTHA)  
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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